THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.66

Dated Guwahati the 4th October, 2024

The Gauhati High Court has been pleased to direct that henceforth, except for the Hon'ble Judges, the practice of printing and distribution of daily Cause List to others by bench Section to be stopped with immediate effect.

However, interested persons may download or take printouts of the concerned cause lists form the Gauhati High Courts Official Website, the Official Telegram Channel, Case information Kiosk or may approach the Bench Section for a soft copy of the cause list of the concerned Hon'ble Court.

(Sd/-S.K, Poddar) REGISTRAR GENERAL

Dated: 04.10.2024

Memo No. HC. III-10/2024/4074-94 /G Copy to:

- 1. The Advocate General, Assam/ Nagaland/ Mizoram/Arunachal Pradesh for information
- 2. The Registrar (Vigilance/Judicial/Administration/Establishment (i/c), Gauhati High Court, Guwahati.
- 3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. The L.R & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
- 7. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority
- 8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 9. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 10. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 11. The President, Bar council of Nagaland/Mizoram/Arunachal Pradesh.

The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
The Joint Registrar(s)/ Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.
The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
The P.S. to Hon'ble Mrs./Mr. Justice _______, Gauhati High Court, Guwahati
The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
The Court Manager, Gauhati High Court, Guwahati.
The A.O. (Judicial), _______, Gauhati High Court, Guwahati.
The Court Master(s), Gauhati High Court, Guwahati
The CA to Registrar General, Gauhati High Court, Guwahati

REGISTRAR GENERA